

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CANE AGRO ENERGY (INDIA) LIMITED

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                   |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Cane Agro Energy (India) Limited                                                                                                                                  |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 25/05/2007                                                                                                                                                        |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Company incorporated under the Companies Act, 1956 registered with Registrar of Companies, Maharashtra (Pune).                                                    |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U01115PN2007PLC130211                                                                                                                                             |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | At Raigaon, Post Hingangaon (Budruk), Tal- Kadegaon, Kadegaon Sangli, Maharashtra, Pin: 415305                                                                    |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | Hon'ble NCLT, Mumbai Bench Order Pronounced on: - <b>30<sup>th</sup> April, 2021.</b><br>Copy of Order Uploaded on the Website:- <b>5<sup>th</sup> May, 2021.</b> |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 27 <sup>th</sup> October, 2021                                                                                                                                    |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Ritesh R Mahajan<br>IBBI/IPA-002/IP-N00048/2017-18/10132                                                                                                      |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | B-203, Devgiri, Ganeshmala Sinhadgad Road, Pune, Maharashtra, 411030<br>E-mail:- <a href="mailto:riteshmahajancs@gmail.com">riteshmahajancs@gmail.com</a>         |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | B-203, Devgiri, Ganeshmala Sinhadgad Road, Pune, Maharashtra, 411030<br>E-mail:- <a href="mailto:caneagrocirp@gmail.com">caneagrocirp@gmail.com</a>               |
| 11.                  | Last date for submission of claims                                                                                                    | 19 <sup>th</sup> May, 2021                                                                                                                                        |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                    |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                    |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of authorized representatives are available at:                                             | Web link:<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><br>Not Applicable                                            |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Cane Agro Energy (India) Limited** on **30<sup>th</sup> April, 2021**.

The creditors of **Cane Agro Energy (India) Limited**, are hereby called upon to submit their claims with proof on or before **19<sup>th</sup> May, 2021** to the interim resolution professional at the address mentioned against entry No. 10.

The **financial creditors** shall submit their claims with **proof by electronic means** only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA. [Not Applicable]

Submission of false or misleading proofs of claim shall attract penalties.



The image shows a handwritten signature of Ritesh R. Mahajan in black ink, slanted upwards to the right. To the right of the signature is a circular stamp. The outer ring of the stamp contains the text "RITESH R. MAHAJAN" at the top and "INSOLVENCY PROFESSIONAL" at the bottom, separated by two small stars. The inner circle of the stamp contains the text "MEM No. IBBI/IPA-002/IP-N00048/2017-2018/10132".

S/d

Mr. Ritesh R Mahajan

Interim Resolution Professional

Registration No: IBBI/IPA-002/IP-N00048/2017-18/10132

Date: 7<sup>th</sup> May, 2021

Place: Pune

MP rescinds its order banning sale of soybean seeds

**PARTHASARATHI BISWAS**  
PUNE, MAY 6

IN A relief to soybean farmers in Maharashtra, the Madhya Pradesh government has taken back its earlier ban on the sale and transport of soybean seeds outside the state.

This order followed intervention by the Maharashtra agriculture department against the order with the union agriculture

ministry.

In April, senior agriculture officers in the districts of Indore and Ujjain in Madhya Pradesh had banned the transportation and sale of soybean seeds outside their district borders.

This decision had put the seed manufacturers of Maharashtra in a quandary as 3-4 lakh quintals of seeds meant for the state was stuck in Madhya Pradesh.

After Madhya Pradesh, Maharashtra is the largest soybean-growing state in the country. Unlike their counterparts in Madhya Pradesh, farmers here do not reuse their seeds and generally buy them from the market. The state requires 33 lakh quintals of seeds at the start of the kharif season.

Following the intervention of the state agriculture department, the above order was rescinded on May 4.

In the upcoming kharif, acreage of both soybean and cotton is expected to cross 40 lakh hectares but the agriculture department has assured of ample seed availability. Dilip Zende, director, quality control, department of agriculture, Maharashtra, said as against 1.5 crore packets of cotton seeds required in general, the state has 2 crore packets. While the placement of seeds has been completed in the village level shops, sales of the same would start from June 1.

"This is one of the many-pronged approaches taken by the state agriculture department

to prevent the spread of pink boll worm (PBW) infestation in the crop," he said.

Given good returns from soybeans, the acreage of the oilseed is expected to cross 42-43 lakh hectares in the state. Ahead of the kharif season, the agriculture department had carried out a major drive among farmers to preserve and reuse their seeds.

Zende said farmers have around 30 lakh quintals of seeds with them while the total availability of seeds in the state is 40 lakh quintals. "We do not expect any shortage in the season," he said.

Companies procure raw seeds from farmers and after processing them, get agencies to certify them before they are released in the market.

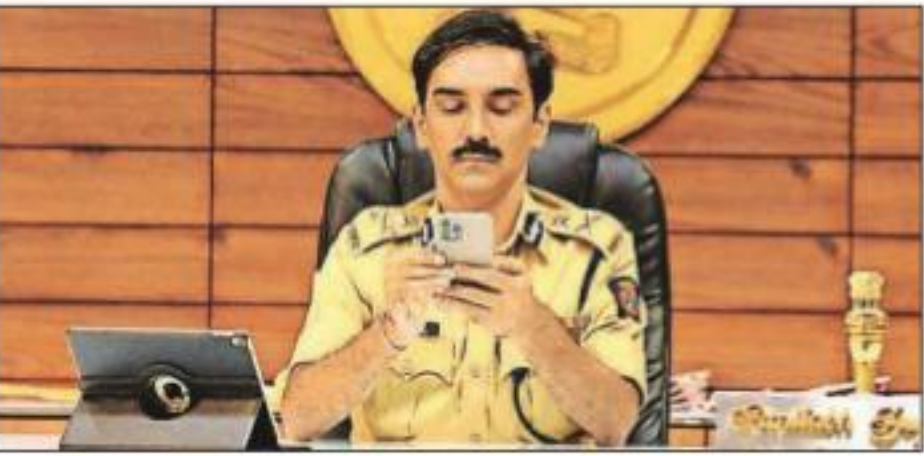
‘Ask me anything’: Pune top cop holds interactive session on Insta

**EXPRESS NEWS SERVICE**  
PUNE, MAY 6

RANGING FROM questions on women's safety to mental abuse and tricky ones like if you can "whack" a person for not wearing a mask, Pune Police Commissioner Amitabh Gupta answered them in an Instagram discussion, 'Ask Me Anything'.

In the recent past, Pune Police has considerably increased its engagement with people via social media with one of the key focus areas being awareness on Covid-appropriate behaviour. Through various innovative tweets, the Pune Police handle has also been highlighting efforts of its personnel on the ground deployed for pandemic-related duties.

On Tuesday and Wednesday, Gupta held a Q&A session on Instagram and answered many questions asked by Pune residents on a broad range of topics. Police said close to 7,800 users liked the post while the commissioner received over 250 ques-



Pune Police Commissioner Amitabh Gupta. Express

tions.

One of the users asked if police really helped women when they needed it, to which Gupta responded, "Koishaq! And if you have had an experience otherwise, I am all ears. Neglecting women's safety and support cannot be accepted or endorsed."

Another user asked how years of mental abuse by a stepmother could be dealt with. To which, the commissioner responded, "I am sorry you had some unpleasant experiences. A

transparent conversation and love has power to resolve many issues. Have u tried to speak out about this with your family and friends? We could only help with a legal recourse and, in case of extreme situation, get in touch with me directly."

Speaking to The Indian Express about the Q&A session, Gupta said, "One-on-one dialogue is always effective. Social media provides an effective medium of communication. These engagements are helping us understand people better."

A user asked if they could help the police at the age of 15. The answer was, "First of all, I really appreciate the intent to serve the city. The city's future is surely in safe hands. About helping, first you need to speak to your parents for their permission -- they are your seniormost officers, after all."

Another question was about if the police force got any perks or benefits for working tirelessly in this scenario. Gupta answered, "Of course we do, the endless love, trust and blessings of citizens."

Another user asked if they were allowed to give a fatka (whacking) to people not wearing a mask or not following social distancing. The commissioner responded, "We understand your emotion, but what if that person responds with the same emotion. Then we will have to intervene for a different reason altogether. Why don't you carry some extra masks? Maaro some maska and explain with some warmth and care."

**CENTRAL RAILWAY**  
**AUCTION NOTICE**  
**Auction Notice No:- 10-2021 DENS.** Assistant Divisional Engineer (Track), Central Railway, Solapur on behalf of the President of India Invites Auction bid for the following work- **Type of Auction:** Disposal of Dead and Live Trees. **Location of Trees:** Pakni to Dudhni Section. **Payment Condition:** The highest bidder will have to pay 100% amount of the bid in one installment and 10% security deposit of lump sum amount on the spot immediately after auction, failing which the amount paid by the bidder at the time of auction shall be forfeited. **Completion period of the Work:** 30 Days. **Place of auction Sale:** In the office of Assistant Divisional Engineer (Track), Central Railway, Solapur. **Date and Time of auction:** 19.05.2021 at 11.00 hrs. **Note:** Terms and condition please seen before bidding the same will be kept in the office of Assistant Divisional Engineer (Track), Central Railway, Solapur.  
RailMadad Helpline 139 PAMM/SLP/42

**birlasoft**  
**Birlasoft Limited**  
**CIN:** L72200PN1990PLC059594  
**Regd. Office:** 35 & 36, Rajiv Gandhi Infotech Park, Phase - I, MIDC, Hinjawadi, Pune - 411057.  
**Tel. No.:** +91 20 6652 5000  
**Fax No.:** +91 20 6652 5001  
**E-mail:** contactus@birlasoft.com  
**Website:** www.birlasoft.com

**Notice**

NOTICE is hereby given pursuant to Regulation 47(1) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Company is scheduled to be held on Friday, May 21, 2021, through video conferencing, inter alia,

- a) to consider and approve the audited financial results (standalone & consolidated) of the Company, for the quarter and financial year ended March 31, 2021; and
  - b) to recommend dividend, if any, subject to declaration of the same by the members in the ensuing Annual General Meeting.
- The said Notice may be accessed on the Company's website at [www.birlasoft.com](http://www.birlasoft.com) and also on the website of the Stock Exchanges at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com).

For Birlasoft Limited  
Sd/-  
Sneha Padve  
Company Secretary & Compliance Officer  
Place : Pune  
Date : May 6, 2021

**GOVERNMENT OF MAHARASHTRA**  
**PUBLIC WORKS DEPARTMENT,**  
**PUBLIC WORKS DIVISION, PANDHARPUR**  
**Web- [www.mahapwd.com/www.mahatenders.gov.in](http://www.mahapwd.com/www.mahatenders.gov.in)**  
**E-Tender Notice No. 02/ For 2021-22 (Online)**  
**'B-1' Tender**  
**(Ref:- Government of Maharashtra P.W.Dept, No.CAT-2017P.K.O88/Bidg-2 30/04/2021)**  
Executive Engineer, Public Works Division, Pandharpur 413304 (Near Government Rest House) invites Online tenders for the following work from the Indian Contractors who fulfill the qualifying criteria mentioned in the Bid Document. Bid Document can be downloaded from the portal <https://mahatender.gov.in> Executive Engineer, Public Works Division, Pandharpur, reserve the right to accept or reject all tenders. Conditional tenders shall not be accepted.

| Sr. No. | Name of Work                                                                                                                                                                                                                             | Tender Type | Estimated Cost Rs. | Class of Contractor |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------------------|---------------------|
| 1       | Repairs to Causway on Mangalwedha Khomnal Salgar Road M.D.R.73 @ Km.1/600, Km.2/100 & Km. 22/100. (Under F.D.R. Programme) Taluka-Mangalwadha, Dist- Solapur                                                                             | B-1         | 1,44,50,246/-      | Class IV and Above  |
| 2       | F.D.R. to Kutali Khed Bhalawani Shelve Wadukroli to MSH 15 Road MDR 170 Km 9/700 to 10/00 Tal. Pandharpur, Dist-Solapur.                                                                                                                 | B-1         | 1,05,75,259/-      | Class IV and Above  |
| 3       | F.D.R. to Pandharpur Degaon Chincholi Takali Sikandar Kurul to Join S.H.201 Road S.H.390 Km.0/100, Km.5/600 to 7/600, Km.8/100, Km. 13/200 to 13/800 (Repair to Bridge, Bridge Approach and Road surface) Tal- Pandharpur, Dist- Solapur | B-1         | 1,28,26,123/-      | Class IV and Above  |

**Downloading Period of E-Tender :** Dt. 07/05/2021 at 10.00 Hrs. to 14/05/2021 at 18.15 Hrs.  
**Pre-Bid meeting** : --- NIL ---  
**Date of Opening of E-Tender** : Dt. 17/05/2021 at 11.30 Hrs. In the Office of the Superintending Engineer, Public Works Circle Solapur. (If Possible)

The detailed e-Tender Notice is available on following Websites.  
1. [www.mahapwd.com](http://www.mahapwd.com)  
2. [www.mahatenders.gov.in](http://www.mahatenders.gov.in)  
(Any Changes made in e-Tender shall be improved on the above portals)  
3. Notice Board in the Office of the Executive Engineer, Public Works Division, Pandharpur.  
4. All papers which have been submitted in Technical Envelope (Online) should be submitted in Hard Copy sd/-  
**(D.M. Gawade)**  
**Executive Engineer,**  
**Public Works Division, Pandharpur**  
dgipr 2021-22/379

**CENTRAL RAILWAY**  
**E-TENDER NOTICE**  
**E-Tender Notice No. 12-2021 DENS.** DRM(W)'s, Central Railway, Solapur on behalf of the president of India Invites E-tender from the reputed firms/ Contractor for the following work. **Name of Work with its Locality:** Supply of monsoon material like boulders and sand at DD, PK, WD. **Approximate Cost of the Work:** Rs. 22,10,811.38. **Earnest Money:** NIL. **Completion Period of the Work:** 02 (Two) Months. **Maintenance Period:** -. **Cost of the Tender Form:** -. **Date and Time for Submission for tender on [www.ireps.gov.in](http://www.ireps.gov.in) website :** 31.05.2021 up to 15.00 Hrs. **Date & Time of Opening of Tender on [www.ireps.gov.in](http://www.ireps.gov.in):** 31.05.2021 after 15.30 Hrs. **Website particulars:** [www.ireps.gov.in](http://www.ireps.gov.in)  
**Note:** The Prospective tenderers are advised to revisit the website frequently before the date of closing of tender to note any change/ corrigendum issued for this tender website: [www.ireps.gov.in](http://www.ireps.gov.in)  
RailMadad Helpline 139 PAMM/SLP/44

**The Brihanmumbai Electric Supply & Transport Undertaking**  
(Of The Brihanmumbai Municipal Corporation)

**TENDER NOTICE**  
e-tenders are invited for the supply of following item.  
(1) 70673 – 1.1 KV, 1C x 400 Sq.Mm Copper XLPE Cable, (2) Contract for arranging Temporary Electric Supply for affected services by providing Vehicles like Aerial Hydraulic Lifts on Hire basis with crew.  
(3) Supplying & Managing Network Infrastructure for Standby MPLS Connectivity for SCADA Project, (4) Testing & Pinpointing of Underground LV Cable Faults in the area of BEST Undertaking, (5) 70657 – Purchase of Engine Oils.

**RE-INVITED E-TENDERS**  
(6) 70409.  
**Note :** For more details, log on to website <https://mahatenders.gov.in>.  
**PRO/AAM(M)/16/2021** **GENERAL MANAGER**

**PUBLIC NOTICE**  
Notice is hereby given that **(1a) Mr. Sameer Bhagwan Bhalerao** residing at: Flat N. 15, Swedbindu, G Block, Near Thermax Chowk, Chinchwad, Pune 411019, **(1b) Mrs. Sanjivani Laxman Bhosale** residing at: D-22, Shree Swami Tavasharanam CHS, A-wing, Room No. 302, Near Aapla Bazar, Sector 8, Airoli, Thane 400708, **(1c) Mrs. Vijaya Sanjay Gaigawale** residing at: A-2/1002, Anthea, Nehrunagar, Pimpri, Pune 411018, **(1d) Mrs. Kavita Jalindar Borade** residing at: H-3, Flat No. 1002, Lokmuksha, Lokupwan Phase II, Thane (West), **(1e) Mrs. Anita Suhas Metwate** residing at: Swami Samarth Nagar, Survey No. 216/2, Building A/13, Dighe Road, Bhosarigaon, Pune 411039, **(2a) Smt. Pushpalata Sambhaji Randhir** and **(2b) Mr. Ashish Sambhaji Randhir** residing at: D-2, 504, Gagan Vihar Society, Bibwevadi, Pune 411037 are the owner of 5 (five) Shares bearing Distinctive Nos. 166 to 170 (both inclusive) of Rs. 50/- each held under Share Certificate No. 34 of Sakorenagar Co-operative Housing Society Limited bearing registration No. PNA/HSG/1697/92 dated 17/12/1992 (**said Shares**) and are the lessee of the said Plot described in the Schedule hereunder written and owners of the Bungalow/structure standing thereon.

The said Mr. Sameer Bhagwan Bhalerao and others are intending to sell, transfer, assign and convey unto and in favour of my clients the said Shares and the said Bungalow/structure and assign the lease hold rights in respect of the said Plot on certain terms and conditions. The said Mr. Sameer Bhagwan Bhalerao and others have represented to my clients that the said Plot along with the bungalow/structure and the said shares are free from encumbrances and reasonable doubts.

All persons having any claim against or in respect of the said Plot and Bungalow/structure described in the Schedule hereunder written or the Shares or any part thereof by way of sale, mortgage, exchange, charge, lease, lien, inheritance, gift, trust, maintenance, possession, easement or otherwise are hereby required to make known the same to the undersigned at the address mentioned below within 10 (ten) days from the date thereof, failing which the transaction shall be completed without any reference to such claims if any and will be deemed waived and/or abandoned.

**SCHEDULE ABOVE REFERRED TO**  
(Being description of the said Plot and Bungalow)  
All that piece and parcel of non agricultural land bearing Plot No. 29 admeasuring 473.60 square metres (along with additional FSI attributable to the roads, etc. admeasuring about 579.68 square metres) bearing Survey No. 232/1A/29 and corresponding CTS No. 171/27 situate at village Lohegaon, Taluka Haveli, District Pune, within the limits of the Pune Municipal Corporation and within the jurisdiction of the Sub Registrar Haveli Nos. 1 to 27, Pune together with the Bungalow/structure standing thereon admeasuring 153.07 square metres in Sakorenagar Cooperative Housing Society Limited and which Plot is bounded as follows:  
On or towards the East : By Open Space.  
On or towards the West : By Plot Nos. 30 and 31.  
On or towards the South : By Road.  
On or towards the North : By Plot No. 28.

Dated this 6<sup>th</sup> day of May, 2021.  
Pune. **Prasanna S Darade, Advocate**  
Flat No. 7, Abhilasha Apartments, Bhuwanshawar Society Lane, Opp. Gate No. 6, Abhimanshree Society, Pashan Road, Pune – 411 008.

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India. (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CANE AGRO ENERGY (INDIA) LIMITED**

| RELEVANT PARTICULARS                                                                                                                      |                                                                                                                        |
|-------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | Cane Agro Energy (India) Limited                                                                                       |
| 2. Date of incorporation of corporate debtor                                                                                              | 25/05/2007                                                                                                             |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | Company incorporated under the Companies Act, 1956 registered with Registrar of Companies, Maharashtra (Pune)          |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U01115PN2007PLC130211                                                                                                  |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | At Raigaon, Post Hingangaon (Budruk), Tal-Kadgaon, Kadgaon Sangli, Maharashtra, Pin- 415305                            |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | Hon'ble NCLT, Mumbai Bench Order Pronounced on- 30th April, 2021. Copy of Order Uploaded on the Website- 5th May, 2021 |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 27th October, 2021                                                                                                     |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Mr. Ritesh R Mahajan<br>IBBI/IPA-002/IP-000048/2017-18/10132                                                           |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | B-203, Devgiri, Ganeshmalra Sinhaad Road, Pune, Maharashtra, 411030<br>E-mail- rriteshmahajan@gmail.com                |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | B-203, Devgiri, Ganeshmalra Sinhaad Road, Pune, Maharashtra, 411030<br>E-mail- caneagroprocip@gmail.com                |
| 11. Last date for submission of claims                                                                                                    | 19th May, 2021                                                                                                         |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                         |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                         |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                    | Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Not Applicable        |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Cane Agro Energy (India) Limited** on 30th April, 2021.

The creditors of **Cane Agro Energy (India) Limited**, are hereby called upon to submit their claims with proof on or before **19th May, 2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. [Not Applicable]

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
Mr. Ritesh R Mahajan  
Interim Resolution Professional  
Registration No. IBBI/IPA-002/IP-000048/2017-18/10132  
Date: 7th May, 2021  
Place: Pune

**The Indian EXPRESS**  
**Classifieds**  
FROM ANYTHING TO EVERYTHING.

**BUSINESS POULTRY**  
NECC suggested farm-gate price for 100eggs on 07.05.2021 in Pune without tray is Rs.428/- (Rupees four hundred and twenty eight only) Phone:NECC 24270724, 26336377, Dealer: 24332689, 24455130, 24265787. 0090284331-36

**CHANGE OF NAME**  
I No. 15572141A Rank-Ex SPR, Name - Kadam Santosh Baban of Vill.-Kurni, Po.- Malage Bk., Tal.-Kagal, Dist.-Kolhapur (Maharashtra) hereby declared that the name of my wife Padma has been changed as Padma Santosh Kadam, name of my son Sahil changed as Sahil Santosh Kadam, name of my daughter Sakshi has been changed as Sakshi Santosh Kadam as per affidavit no. 2339/21 dt. 01/02/2021. 0090285227-1

I have changed my old name- Pradhuma Deepak Gawande to new name- Palash Deepak Gawande affidavit no- 148/2021. 0090285225-1

I, Apeksha Sambhaji Raskar, spouse of Army no. 15577957N, Rank L/NK Raskar Sambhaji Mohan, R/O Unit 120 Engr Regt CME Dapodi, Pune 411031 hereby declare that in my husband's service record my DOB wrongly mentioned as 30/10/1990, but correct DOB is 30/10/1991 vide affidavit no- 1341/ 2021. 0090285230-1

I, Shubhangi, spouse of Army no. 15563131P, Rank HAV, Bankar Laxman Dhondiram, R/O CME Dapodi, Pune 411031 hereby declare that in my husband's service record my name wrongly mentioned as Shubhangi, but correct name Shubhangir Laxman Bankar vide affidavit no- 1339/ 2021

**Pune Broilers Traders' Association Rate on 07.05.2021 For Live big birds Rs.88/- Live small Birds Rs.93/- Momin Poultry (Asif Momin) 26336349. 0090279855-1**

**Pune District Broiler Traders Association Rate on 07.05.2021 For Live big birds Rs.93/- Live Small Birds Rs.94/- Contact: 93091 13062 0090285086-5**

**Vencobb today's ex-shop delivery rate at Pune Rs.61/- per kg. Contact (9522) 22872417, Pune (9520) 24269414. 0090284455-1**

**SITUATION VACANT**  
**WANTED ACCOUNTS ASSISTANT TO WORK IN TALLY, WELL- EXPERIENCED,** Send Biodata to [info@tacklers.co.in](mailto:info@tacklers.co.in) <mailto:info@tacklers.co.in> 0050178310-1

**Wanted Admin Assistant To Prepare Quotations & General Office Work, English Speaking, Experience 2-3 Years. Send Biodata to [info@tacklers.co.in](mailto:info@tacklers.co.in) 0050178314-1**

**WATERPROOFING**  
Without Breaking Toilet, Bathroom, 5Years Guarantee, Terrace 10Yrs Guarantee, All Leakage Work, Free Visit Authorized Applicator Dr. Fikit922534110/ 7666729911 0090279819-4

**ADVERTISEMENT DEPOTS**  
**AUNDH-** Syug Enterprises, C/o Sandeep Book Stall, Swajays Complex, Parihar Chowk, Aundhgaon, Pune-7. Mob. 9422011181.

**Chordia Communications**  
Arshad Aft Chordia, 17/18, Aundh Gaon, opp. lane of Cosmos Bank, Aundh, Pune-7. Tel: 25886118, 9960111123. **Shraddha Ads**, Mrs.Ujjwala Kotbagi, 'A' wing, Vastu-sunder, Near Kumar Classic, Pune-7. Tel. 9371055799. **San Ads**, Anurag, Plot No. 10, near Kobe Silzler Cave, Aundh-411007. Tel: 25881302/3/4. **APPA BALWANT CHOWK - M's V.V. Medhi**, Varun Medhi, 153, Bhabhwar Peth, Near Jogeshwari Temple, Opp. Ganraj Books, Above DTDC Courier, 2nd floor, Pune-2. Ph. No. 9028967505, 8793647505, (020) 24492149. **BIBVEWADI - Ad Services**, Amol Nalawade, Sr. No.659/28, Rajiv Gandhi Nagar, Upper Last Bus Stop, Bibwevadi, Pune-17. Mobile 9420729914, 9021851460 **Akash Advtg**, C. S. Sawar, 645/1, Shop No.4, Rasakar Campus, Bibawewadi Main Road, Bibawewadi, Pune-37. Tel: 9922221261. **Ganesh Advertising**, Mr. Vijay Deshmukh, S.no. 672/2a /2b, Ganesh Complex, Shop No.3, Bibwevadi, Pune-37. Ph.no. 24219660, 9822841930. **BAJIRAO ROAD - Sri Ganesh Advertising**, R. Nirmala, R. Ravi, 'Remedy', 1929, Bajirao Road, Opp. Telephone Bhavan, Pune-30. Ph. No. 25232762, 9922220985. **BANDGARDEN RD - Apex Advtg**, Mapadan Firlosh, Office No 26-6-7-8, Ashoka Mall, Opp. Sun & Sand Hotel, Bandgarden Rd, Pune. Ph. No. 8975758860. **BHAWANI PETH - Globe Enterprises**, Tanveer Rehman Shaikh, 718, Bhawani Peth, Poona College Road, Pune-1. M. 9890073883. **BHOSARI - Samwad Ads**, Near Gawli uilding, Pune Nashik Highway, Bhosari, Pune 411039. **CHINCHWAD - Impex Advertising**, Mrs. Vimal Bafna, Raka Chambers, Bombay-Pune Road, Chinchwad Station, Pune-19. Ph. no. 27475055/ 27472250. **CAMP - Ad India**, Office No. 102, 1st Floor, Sterling Centre, Opp. Hotel Aurora Towers, M.G. Road, Pune-1. Ph. No. 26138113, 26133510, Fax: 26131487. **MEENAT Advertising**, Mukund Saigaoankar, 827/7, Dastur Meher Road, Camp, Pune-1. Tel. 26130542. **DAPODI - Vantage Advertising & Mktg.**



## फॉर्म ए जाहीर घोषणा

दिवाळखोरी आणि दिवाळखोरी मंडळाच्या नियमन २०१६ च्या नियमन ६ अंतर्गत (कार्पोरेट व्यक्तींसाठी दिवाळखोरी ठराव प्रक्रिया)

### केन अॅग्रो एनर्जी (इंडिया) लिमिटेडच्या क्रेडीटर्सचे लक्षावधनाकरिता

| संबंधित तपशील                                                                                                              |                                                                                                               |
|----------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------|
| १. कार्पोरेट कर्जदाराचे नाव                                                                                                | केन अॅग्रो एनर्जी (इंडिया) लिमिटेड                                                                            |
| २. कार्पोरेट कर्जदार निगमन तारीख                                                                                           | २५/०५/२००७                                                                                                    |
| ३. ज्या अंतर्गत कार्पोरेट कर्जदार समाविष्ट/नॉंदणीकृत आहे ते प्राधिकरण                                                      | कंपनी, रजिस्ट्रार ऑफ कंपनीज, महाराष्ट्र (पुणे) यांचेकडे कंपनी कायदा १९५६ अंतर्गत समाविष्ट कंपनी आहे.          |
| ४. कार्पोरेट कर्जदाराचा कार्पोरेट ओळख क्र./मर्यादित दायित्व ओळख क्र.                                                       | U01115PN2007PLC130211                                                                                         |
| ५. कार्पोरेट कर्जदाराचे नॉंदणीकृत कार्यालय आणि मुख्य कार्यालय (असल्यास) पत्ता                                              | रायगांव, पोस्ट हिंगणगांव (बुद्रुक), ता. कडेगांव, कडेगांव सांगली, महाराष्ट्र पिन ४१५ ३०५                       |
| ६. कार्पोरेट करदात्यासंबंधी दिवाळखोरी आरंभ तारीख                                                                           | माननीय एनसीएलटी, मुंबई खंडपीठ आदेश जाहीर : दि. ३० एप्रिल २०२१ वेबसाईटवर आदेश अपलोड केल्याची तारीख : ५ मे २०२१ |
| ७. दिवाळखोरी ठराव प्रक्रिया समप्तीची अंदाजित तारीख                                                                         | २७ ऑक्टोबर २०२१                                                                                               |
| ८. अंतरिम ठराव व्यावसायिक म्हणून कार्यरत दिवाळखोरी व्यावसायिकाचे नांव आणि नॉंदणी क्रमांक                                   | श्री. रितेश आर महाजन IBBI/PA-002/IP-N00048/2017-18/10132                                                      |
| ९. मंडळाकडे नॉंदणीकृत केल्याप्रमाणे ठराव व्यावसायिकाचे नाव आणि ई-मेल                                                       | बी-२०३, देवगिरी, गणेशमाला सिंगड रोड, पुणे, महाराष्ट्र ४११०३० ईमेल : riteshmahajanec@gmail.com                 |
| १०. अंतरिम ठराव व्यावसायिकासमवेत संपर्काकरिता वापरावयाचा पत्ता आणि ई मेल                                                   | बी-२०३, देवगिरी, गणेशमाला सिंगड रोड, पुणे, महाराष्ट्र ४११०३० ईमेल : caneagrocirp@gmail.com                    |
| ११. दावे सादर करण्याची अंतिम तारीख                                                                                         | १९ मे २०२१                                                                                                    |
| १२. अंतरिम ठराव व्यावसायिकाद्वारे निश्चित कलम २१ च्या उप-कलम (६ए) च्या कलम (ब) अंतर्गत क्रेडीटर्सचे काही श्रेणी असल्यास    | लागू नाही                                                                                                     |
| १३. श्रेणीमध्ये क्रेडीटर्सचे अधिकृत प्रतिनिधी म्हणून कार्यरत दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक श्रेणीकरिता तीन नावे) | लागू नाही                                                                                                     |
| १४. अ) संबंधित अर्ज आणि ब) अधिकृत प्रतिनिधींचा तपशील येथे उपलब्ध आहे                                                       | वेब लिंक : <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>लागू नाही   |

याद्वारे नोटीस देणेत येते आहे की नॅशनल कंपनी लॉ ट्रिब्युनलने केन अॅग्रो एनर्जी (इंडिया) लिमिटेडच्या कार्पोरेट दिवाळखोरी ठराव प्रक्रियेस दि. ३० एप्रिल २०२१ रोजीपासून सुरुवात करण्याचे आदेश दिलेले आहेत.

याद्वारे केन अॅग्रो एनर्जी (इंडिया) लिमिटेडच्या क्रेडीटर्सना त्यांनी त्यांचे दावे पुराव्यांसह दि. १९ मे २०२१ रोजी किंवा तत्पूर्वी अंतरिम ठराव व्यावसायिक यांचेकडे वरील क्र. १० येथे नमूद पत्त्यावर सादर करण्याबाबत कळविणेत येत आहे.

फायनान्शिअल क्रेडीटर्सनी त्यांचे दावे पुराव्यांसह फक्त इलेक्ट्रॉनिक माध्यमातून सादर करावे. इतर सर्व क्रेडीटर्सनी त्यांचे दावे पुराव्यांसह व्यक्तीशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक माध्यमातून सादर करावेत.

वरील क्र. १२ येथे नमूद केल्याप्रमाणे श्रेणीमधील फायनान्शिअल क्रेडीटर्सनी फॉर्म सीए मधील श्रेणीचे प्राधिकृत प्रतिनिधी म्हणून कृती करण्यासाठी क्र. १३ येथे सूचीबद्ध तीन दिवाळखोरी व्यावसायिकांमधून प्राधिकृत प्रतिनिधीची निवड करावी (लागू नाही). चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंडास पात्र राहतील.

सही / -

श्री. रितेश आर. महाजन

अंतरिम ठराव व्यावसायिक

नॉंदणी क्र. : IBBI/PA-002/IP-N00048/2017-18/10132

दिनांक : ७ मे २०२१, ठिकाण : पुणे



**MAHATrans**  
Maharashtra State Electricity Distribution Co. Ltd.

## TENDER NOTICE

Superintending Engineer, MSEDCL, Rasta Peth Urban Circle, Administrative Building, Pune 411011 invites Tenders from e-registered firms with MSEDCL for Empanelment of Vehicles for two years under RPUC as details below :

| Tender                      | SCOPE OF WORK                                                                                                             | Tender Amount               |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------|-----------------------------|
| SE/RPUC/T-01,02,03/ 2021-22 | Empanelment Vehicle for Two years for SDO Peshwe Park, Wadgaon Dhayari & Swargate Sdn                                     | 717600/- (7.176 Lacks) each |
| SE/RPUC/T-04,05,06/ 2021-22 | Empanelment Vehicle for Two years for Maintenance Vehicle No.2 for Wadgaon Sheri Sdn, No.1 & No.2 for Wadgaon Dhayari Sdn | 895200/- (8.952 Lacks) each |
| SE/RPUC/T-07 & 08/ 2021-22  | Empanelment Vehicle for Two years for Rastapeth Testing Division Batch 1 & 2                                              | 984000/- (9.84 Lacks) each  |

Bid documents are available on our website <https://etender.mahadiscom.in/eatApp/> from 10/05/2021 to 17/05/2021, **Contact Mobile 7875767015.**

**PRO/PZ/14/21**

**Superintending Engineer (RPUC)**



**फोसेको इंडिया लिमिटेड**  
नॉंदणीकृत कार्यालय : गट नं. ९२२ व ९२३, सणसवाडी, ता. शिरूर, जि. पुणे - ४१२ २०८  
दूरध्वनी : +९१ २१३७ ६६८१००, फॅक्स : +९१ २१३७ ६६८१६०  
वेबसाईट : [www.fosecoindia.com](http://www.fosecoindia.com) ई-मेल : [investor.grievance@vesuvius.com](mailto:investor.grievance@vesuvius.com)  
सीआयएन : L24294PN1958PLC011052

**An ISO 9001, ISO 14001 and OHSAS 18001 Accredited Company**

**३१ मार्च २०२१ रोजी संपलेल्या तिमाहीचे अलेखापरिचित वित्तीय निष्कर्ष**  
(सर्व आकडे रुपये लाखात)

| अनु. क्र. | तपशील                                                                                                                      | संपलेले बालू तीन महिने ३१ मार्च २०२१ अलेखापरिचित | संपलेले मागील तीन महिने ३१ डिसें. २०२० अलेखापरिचित (टीप ३ पहा) | संपलेले मागील वर्षातील तीन महिने ३१ मार्च २०२० अलेखापरिचित | संपलेले आर्थिक वर्ष ३१ डिसें. २०२० लेखापरिचित |
|-----------|----------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|----------------------------------------------------------------|------------------------------------------------------------|-----------------------------------------------|
| १         | कामकाजातून मिळणारे एकूण उत्पन्न (निव्वळ)                                                                                   | ८,९२९.१७                                         | ८,४०६.९१                                                       | ७,३६१.८७                                                   | २५,७३५.९६                                     |
| २         | या कालावधीसाठी झालेला निव्वळ नफा (करपूर्व, अपवादामक आणि/किंवा असाधारण घटकांच्या पूर्वी)                                    | १,१९७.७६                                         | ९७७.१०                                                         | ८२१.५७                                                     | २,१०८.८५                                      |
| ३         | या कालावधीसाठी झालेला करपूर्व निव्वळ नफा (अपवादामक आणि/किंवा असाधारण घटकांच्या नंतर)                                       | १,१९७.७६                                         | ९७७.१०                                                         | ८२१.५७                                                     | २,१०८.८५                                      |
| ४         | या कालावधीसाठी झालेला करपश्चात निव्वळ नफा (अपवादामक आणि/किंवा असाधारण घटकांच्या नंतर)                                      | ९२६.८४                                           | ७१९.४६                                                         | ६०८.४७                                                     | १,५४३.६८                                      |
| ५         | या कालावधीतील सर्वसमावेशक उत्पन्न यामध्ये या कालावधीसाठीचा नफा आणि अन्य सर्वसमावेशक उत्पन्न (कर आकारणीनंतरचे) समाविष्ट आहे | ९०५.२१                                           | ६८८.५१                                                         | ५८८.९८                                                     | १,४५४.२६                                      |
| ६         | वसूल (पेड-अप) समभाग भांडवल (प्रति भागाचे दर्शनी मूल्य रु. १०/-)                                                            | ६३८.६५                                           | ६३८.६५                                                         | ६३८.६५                                                     | ६३८.६५                                        |
| ७         | राखीव निधी (गतवर्षाच्या आर्थिक ताळेबंदा-नुसार पुर्नमूल्यांकन राखीव निधी वगळून)                                             | ---                                              | ---                                                            | ---                                                        | १७,६२६.०६                                     |
| ८         | प्रति समभागाचे उत्पन्न (निरंतर आणि विलंबित ऑपरेशनसाठी) (प्रत्येकी रु.१०/-)                                                 | १४.५१                                            | ११.२७                                                          | ९.५३                                                       | २४.१७                                         |

बेसीक आणि डायल्युटेड :

टिपा :

१. ह्या निष्कर्षांचे लेखापरीक्षण समितीने पुनरावलोकन केले आहे आणि कंपनीच्या संचालक मंडळाने त्यांना त्यांच्या ०६ मे २०२१ रोजी झालेल्या बैठकीत मान्यता दिलेली आहे. सांविधानिक लेखापालांनी ३१ मार्च २०२१ रोजी संपलेल्या तिमाहीच्या वित्तीय निष्कर्षांचे मर्यादित अवलोकन केलेले असून त्यांनी आपला असुधारीत अहवाल सादर केला आहे.

२. कंपनी (अकॉंटेडिंग स्टॅटमेंट्स) २०१५ अंतर्गत सेगमेंट रिपोर्टिंग विहित Ind AS 108 - "Operating Segments" नुसार एकेरी व्यवसाय सेगमेंटमध्ये म्हणजे मेकेलर्मी उत्पादन व सेवा क्षेत्रात काम करते.

३. रेमुलेशन ३३ सेबी (लिस्टिंग ऑब्लिगेशन्स अँड डिस्कलोजर रिक्वायर्मेंट्स) रेमुलेशन २०१५ नुसार सविस्तर तिमाही वित्तीय निष्कर्ष स्टॉक एक्सचेंजकडे जमा केले आहेत. सविस्तर वित्तीय निष्कर्ष निवेदन कंपनीच्या संकेतस्थळ [www.fosecoindia.com](http://www.fosecoindia.com) तसेच बीएसई इंडिया लि. च्या संकेतस्थळ [www.bseindia.com](http://www.bseindia.com) आणि नॅशनल स्टॉक एक्सचेंजचे संकेतस्थळ [www.nseindia.com](http://www.nseindia.com) वर उपलब्ध आहे.

**फोसेको इंडिया लिमिटेड** करिता

**डॉ. उज्ज्वल भट्टाचारजी**

डायरेक्टर

डिआयएन - ०८०८३३३२

दिनांक : ०६ मे २०२१

स्थळ : पुणे



**बिरलासॉफ्ट लिमिटेड**  
सीआयएन. एल७२२००पीए१९९०पीएलसी०९१५१४  
नॉंदणीकृत कार्यालय : ३५ व ३६, राजीव गांधी इन्फोटेक पार्क, फेज-1, एमआयडीसी, हिंजवडी, पुणे - ४११०५७  
दूरध्वनी क्र.: +९१ २० ६६५२ ५०००  
फॅक्स क्र.: +९१ २० ६६५२ ५००१  
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संकेतस्थळ : [www.birlasoft.com](http://www.birlasoft.com)

## नोटीस

सिक्युरिटीज अँड एक्सचेंज बोर्ड ऑफ इंडिया (लिटिंग ऑब्लिगेशन्स अँड डिस्कलोजर प्रक्रियारमंड) रेमुलेशन, २०१५, मधील नियम ४७(१) च्या अनुसार नोटीस देण्यात येते की, कंपनीच्या संचालक मंडळाची सभा शुक्रवार, दिनांक २१ मे, २०२१ रोजी व्हिडीओ कॉन्फरन्सद्वारे घेण्यात येईल व तिचा उद्देश, इतर विषयांबरोबरच,

अ) कंपनीच्या ३१ मार्च, २०२१ रोजी समाप्त झालेल्या तिमाही आणि वार्षिक लेखापरीक्षित (स्वतंत्र आणि एकत्रित) आर्थिक परिणामांचा विचार करून त्यांना मान्यता देणे आणि

ब) वार्षिक सर्वसाधारण सभेमध्ये सभासदांनी जाहीर केल्यास त्याचे अधीन राहून, काही लाभांश असल्यास त्याची शिफारस करणे असा आहे.

असेही सूचित करण्यात येते की ही नोटीस [www.birlasoft.com](http://www.birlasoft.com), [www.bseindia.com](http://www.bseindia.com) आणि [www.nseindia.com](http://www.nseindia.com) या संकेत स्थळांवर उपलब्ध आहे.

**बिरलासॉफ्ट लिमिटेड** साठी

सही/-  
रुनेहा पांडे

**कंपनी सचिव व अनुपालन अधिकारी**

ठिकाण : पुणे

दिनांक : ०६ मे, २०२१



**Army Institute of Technology**  
Dighi Hills, Pune - 411015  
**Re-Tender Enquiry**

Army Institute of Technology is interested in procurement of Hardware Firewall. Tender Fee Rs 100/- . (Cheque in favour of Army Institute of Technology) EMD: RS 35,000/-

**Refer [www.aitpune.com](http://www.aitpune.com) for details.**  
**Last date of submission: 17 May 2021**  
**email: [proiect@aitpune.edu.in](mailto:proiect@aitpune.edu.in),**  
**Tele: 7249250184/8 Extn 2106**



**पुणे छावनी परिषद**  
**PUNE CANTONMENT BOARD**  
गोलीबार मैदान, पुणे - ४११ ००१, दूरध्या - 26453696 / 26452159  
Golibar Maidan, Pune - 411 001. Tel. : 26453696 / 26452159

संख्या: 1/2/Tax/E-tender/GRT/2021-2022 Date:06 May 2021

**NOTICE INVITING E-TENDERS**

Online tenders are invited to allot the contract for rights to collect Ground Rent Charges from Hawkers for Temporary occupation of the open space of vegetable and fruit market at Ghorpuri Village in Pune Cantonment for a period of one year from the date of execution of contract. The contract will not create any occupancy or tenancy rights over the land which will continue to be under the management of Pune Cantonment Board.

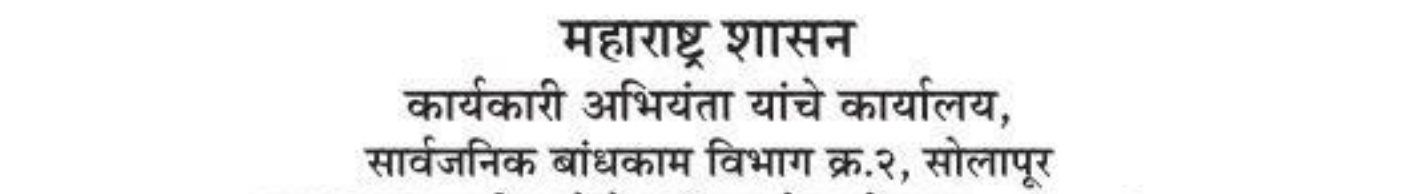
Interested firms/individuals may download online e-tenders from website <https://www.eprocure.gov.in>. **NO MANUAL BID WILL BE ACCEPTED.**

Dates and time for Bid download, Bid submission, Technical bid opening:

| Sr. No. | Particulars              | Date       | Time     |
|---------|--------------------------|------------|----------|
| 1       | Publication              | 03-05-2021 | 1700 hrs |
| 2       | Bid submission starts on | 03-05-2021 | 1700 hrs |
| 3       | Bid submission ends on   | 24-05-2021 | 1200 hrs |
| 4       | Opening of Technical bid | 25-05-2021 | 1200 hrs |

**CHIEF EXECUTIVE OFFICER**  
**PUNE CANTONMENT BOARD**  
**(AMIT KUMAR)**

Date : 06 May 2021



**महाराष्ट्र शासन**  
**कार्यकारी अभियंता यांचे कार्यालय,**  
**सार्वजनिक बांधकाम विभाग क्र.२, सोलापूर**  
**सात रस्ता, कारीगर पेट्रोल पंपासमोर, सोलापूर ४१३ ००३**  
**e-mail-solapur2.ee@mahapwd.com दूरध्वनी/फॅक्स क्र.(०२१७) २३१२३०२**

**ई-निविदा सूचना क्रमांक ०३ सन २०२१-२२ (ऑनलाईन)**

कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग क्र.२, सोलापूर योग्य त्या सक्षम कंत्राटदारकडून खालील कामाकरिता बी-१ नमुन्यातील निविदा ई-निविदा-प्रणालीद्वारे (ऑनलाईन) निविदा मागवित आहेत. निविदा कागदपत्र शासनाच्या संकेतस्थळावर <http://mahatenders.gov.in> येथून डाऊनलोड करण्यात यावी. तसेच निविदा स्वीकारण्याचा अथवा नाकारण्याचा अधिकार कार्यकारी अभियंता, सा.वा. विभाग क्र.२, सोलापूर यांनी राखून ठेवला आहे. अट असलेली निविदा स्वीकारली जाणार नाही. तसेच सदर निविदा सूचनेमध्ये काही बदल झाल्यास खालील नमूद केलेल्या संकेतस्थळावर माहिती उपलब्ध करण्यात येईल.

**टिप :** वरील अल्पकालावधीची ई-निविदा सूचना मध्ये एकूण ०१ कामांचा समाविष्ट असून वरील निविदेबाबतची संपूर्ण माहिती खालीलप्रमाणे संकेतस्थळावर दि.०७/०५/२०२१ पासून उपलब्ध करून देण्यात येत आहे.

| अ. क्र. | कामाचे नाव                                                                                                                           | कामाची अंदाजित रक्कम (लक्ष) |
|---------|--------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|
| १       | विशेष पुढाणी दुरुस्ती अंतर्गत नरखेड मसलेचौधरी वडाळ स्ता प्रजिमा ३४ कि.मी. २/४०० ते ३/१०० मध्ये दुरुस्ती करणे, ता. मोहोळ, जि. सोलापूर | २४५.००                      |

१) <http://mahapwd.com> २) <http://mahatenders.gov.in>

३) कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग क्र.२, सोलापूर कार्यालयातील सूचना फलक.

**जा.क्र. साबावि-२/लेखा/निविदा/११३९/सन२०२१**

कार्यकारी अभियंता यांचे कार्यालय, सार्वजनिक बांधकाम विभाग क्र.२, सोलापूर

दिनांक ०४/०५/२०२१

सही/-  
कार्यकारी अभियंता,  
सार्वजनिक बांधकाम विभाग क्र.२,सोलापूर

**dgipr/2021-2**



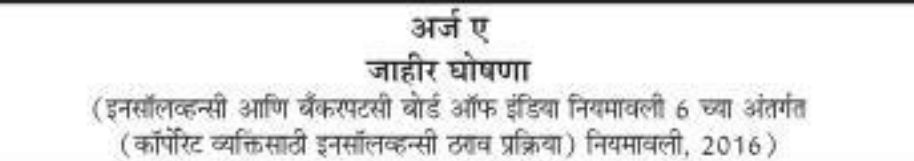
**ई-जाहीर निविदा**  
**कार्यालयाचे नाव : चिपळूण नगर परिषद,**  
**ता. चिपळूण, जि. रत्नागिरी**

**ई-निविदा मागविणारी सूचना क्र. १५७२ सन २०२१-२२**

चिपळूण नगर परिषदेकडील ई-निविदा सूचना क्रमांक १५७२ सन २०२१-२२ अन्वये १४ वा वित्त आयोगअंतर्गत सन २०२१-२२ अंतर्गत प्रभाग क्र. १३, पाग भागातील रस्ता मजबुतीकरण व डांबरीकरण करणे तसेच आर.सी.सी. गटाराचे बांधकाम करणे कामांकरिता ब-१ नमुन्यातील ई-निविदा प्रणालीद्वारे ई-निविदा मागविण्यात येत आहे. सदर निविदाबाबतचा सविस्तर तपशील, अटी व शर्ती महाराष्ट्र शासनाचे <https://www.mahatenders.gov.in/> या संकेतस्थळावर दिनांक ०७.०५.२०२१ रोजीपासून पाहावयास उपलब्ध करून देण्यात आलेली आहे. निविदा सादर करण्याची अंतिम तारीख दिनांक ३१.०५.२०२१ रोजीपर्यंत सायंकाळी ०५.०० वाजेपर्यंत राहील.

दिनांक : ०६.०५.२०२१

| स्वाक्षरी/-<br>मुख्याधिकारी<br>चिपळूण नगर परिषद | स्वाक्षरी/-<br>अध्यक्ष<br>चिपळूण नगर परिषद |
|-------------------------------------------------|--------------------------------------------|
|-------------------------------------------------|--------------------------------------------|



**अर्ज ए जाहीर घोषणा**  
(इनसॉल्वन्सी आणि बँकसट्टी बोर्ड ऑफ इंडिया नियमावली 6 च्या अंतर्गत (कॉर्पोरेट व्यक्तिंसाठी इनसॉल्वन्सी ठाव प्रक्रिया) नियमावली, 2016)  
**केन अंग्रे एनजी इंडिया लिमिटेड** या प्रस्तावित धनकोनी लक्ष घावे

|                                                                                                                            |                                                                                                                          |
|----------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| १. कॉर्पोरेट कॉर्जटपुचे नाव                                                                                                | केन अंग्रे एनजी (इंडिया) लिमिटेड                                                                                         |
| २. कॉर्पोरेट कॉर्जटपुचा सभाप्रीक्षाचा दिनांक                                                                               | 25/05/2007                                                                                                               |
| ३. कॉर्पोरेट प्रणको ज्या प्राधिकरणाच्या अंतर्गत अंतर्भूत नोंदणीकृत आहे                                                     | कंपनी निबंधक, महाराष्ट्र (पुणे) झांचकडे नोंदणीकृत करपाचा कावद 1956 च्या अंतर्गत अंतर्भूत कंपनी                           |
| ४. कॉर्पोरेट आयडेंटिटी नंबर/ कॉर्पोरेट कॉर्जटपुचा लिमिटेड लवॉबिलिटी आयडेंटिटी नंबर                                         | ५01115पीए2007पीडीसी130211                                                                                                |
| ५. कॉर्पोरेट कॉर्जटपुचा नोंदणीकृत कार्यालय आणि मुख कार्यालय (जो अल्पकाल) त्याचा पत्ता                                      | अंठरणाव,पेट्ट लिणवाण (बुद्रक), ठाणुक - कंठेणव, कंठेणव संवली, महाराष्ट्र पिच415305                                        |
| ६. कॉर्पोरेट कॉर्जटपुचा दिवळखोहे सुरू होण्याचा दिनांक                                                                      | मान. एनसीएलटी, मुंबई खंडप्रीठे ठेजी जाहेर प्रतले:30 एप्रिल 2021, संकेतस्थळावर आदेशाची प्रत अलौड करणुका दिनांक:5 मे 2021. |
| ७. दिवळखोहे ठाव प्रक्रिया समालोचा अंदाजे दिनांक                                                                            | 27 ऑक्टोबर 2021                                                                                                          |
| ८. अंतर्गित ठाव व्यवसायिक व्यवसायिक मणुन काम करणुका ठाव व्यवसायिककोचे नाव आणि नोंदणी क्रमांक                               | श्री रिणेश आर महाराज अणुकीबीआय नोंदणीकरण क्र. अणुकीबीआय/अणुकीए-002/अणुकी-एन00048/ 2017-2018/10132.                       |
| ९. मंडळकडे नोंदणीकृत असलेलअर्गसि ठाव व्यवसायिक मणुन कार्यरत असलेला पदावपत्र व्यवसायिककोचे नाव आणि ई-मेल आयडी               | बी-203 देवलींगे, क्लेशमाला, सिणगड पेड, पुणे, 411030, महाराष्ट्र. ई-मेल अणुकी: riteshmahajanas@gmail.com                  |
| १०. अंतर्गित ठाव व्यवसायिक झांचकोचे पत्र व्यवसायिक मणुन कार्यरत असलेला पदावपत्र व्यवसायिककोचे नाव आणि ई-मेल आयडी           | बी-203 देवलींगे, क्लेशमाला, सिणगड पेड, पुणे, 411030, महाराष्ट्र. ई-मेल अणुकी: canegrocirp@gmail.com                      |
| ११. ढावे सादर करणुकासाठी सेलुटाचा दिनांक                                                                                   | 19 मे 2021                                                                                                               |
| १२. अंतर्गित ठाव व्यवसायिककाच्या ढावे निमित्त करणुकात आलेल कालय 2१ पत्र सेलुटकालय (6 ए) च्यामुद्रा (बी) अंतर्गत धनकोनी वरत | लणु नाही                                                                                                                 |
| १३. वरगंतये धनकोने अधिकृत प्रतिनिधी मणुन काम करणुकासाठी पदावपत्र व्यवसायिककोची नावे                                        | लणु नाही                                                                                                                 |
| १४. (ए) सवीतल अर्ज आणि (बी) अधिकृत प्रतिनिधीचा लक्षिल येणे उपलब्ध                                                          | वेब लिंक: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> लणु नाही                   |

झाढावे सूचना देणुकात येते की गृहीण कंपनी विषीे न्यायिकरणा झांते **केन अंग्रे एनजी (इंडिया) लिमिटेड**ची कॉर्पोरेट दिवळखोहे ठाव प्रक्रिया सुरू करणुकावडी 30एप्रिल 2021 रोजी अंठरेल जातू केले आहेत.

**केन अंग्रे एनजी (इंडिया) लिमिटेड**च्या बाणकाळांना त्यांचा ढावणे पुढावे सार करणुकासाठी पुरेणामापक झांचा काबोलकाच्या रकना क्र.10 मध्ये नमूद करणुकात आलेल्या पत्रावर19 मे, 2021 रोजी किंवा त्यापूर्वी सादर करणुकाचे संगणकात अलते आहे. वित्तिय धनकोे झांते त्यांच्या ढावणेचे पुढावे केवळ इलेक्ट्रॉनिक पद्धतीतच सादर करणेचे. सर्व अन्य समभाणकाळांनी त्यांचा ढावणे पुढावे न्यायिकरणा ठावासाठी सादर करणुका.

रकना क्र. 12मध्ये नमूद करणुकात आलेल्यानुरत वित्तिय धनकोे वरतचे, अर्ज सांगू : [पत्र.ए.] मणुले वरतचे अधिकृत प्रतिनिधी लणुन करत करणुकास आलेलख सदीमणुलेल केन ढाव व्यवसायिक झांचावपत्र पत्रा अधिकृत प्रतिनिधीचे नाव नमूद करणुकात यावे. दिवळखो करणुका वेणारे पुढावे खबर करणुकात आल्यानत ते दिंडास पात्र असेल.

सही/-  
श्री रिणेश आर महाराज  
अंतर्गित ठाव व्यवसायिक

दिनांक: 7 मे 2021  
ठिकाण: पुणे

नोंदणीकरण क्र. : अणुकीबीआय/अणुकीए-002/अणुकी-एन00048/ 2017-2018/10132.

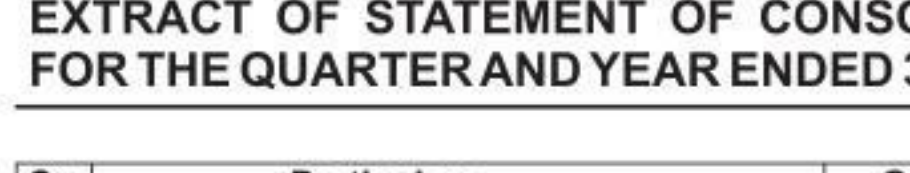


**नोकरीविषयक जाहिराती**  
**EXPRESS**  
**Careers**  
Innovate • Integrate • Deliver

**दर सोमवार आणि गुरुवारी 'लोकसत्ता' आणि 'इंडियन एक्सप्रेस'मध्ये संपर्क - ०२०-६७२४१०००**



**PRAJ INDUSTRIES LIMITED**  
CIN: L27101PN1985PLC038031  
**Regd. Office:** "Praj Tower", S. No. 274 & 275/2, Bhumkar Chowk-Hinjewadi Road, Hinjewadi, Pune 411057  
Email: [investorsfeedback@praj.net](mailto:investorsfeedback@praj.net), Website : [www.praj.net](http://www.praj.net)  
Ph. No. + 020 71802000



**EXTRACT OF STATEMENT OF CONSOLIDATED AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31 MARCH 2021**

(Rupees in crores except per share data)

| Sr. No. | Particulars                                                                                                                         | Quarter ended 31 March 2021 (Audited) | Year ended 31 March 2021 (Audited) | Quarter ended 31 March 2020 (Audited) |
|---------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|------------------------------------|---------------------------------------|
| 1       | Total Revenue from operations                                                                                                       | 567.10                                | 1,304.67                           | 296.29                                |
| 2       | Net profit for the period before tax                                                                                                | 73.19                                 | 113.11                             | 31.67                                 |
| 3       | Net profit for the period after tax                                                                                                 | 52.01                                 | 81.07                              | 24.86                                 |
| 4       | Total comprehensive income for the period [comprising profit for the period (after tax) and other comprehensive income (after tax)] | 52.13                                 | 82.17                              | 25.12                                 |
| 5       | Paid up equity share capital (Face value Rs.2/- each)                                                                               | 36.65                                 | 36.65                              | 36.63                                 |
| 6       | Earnings per share (of Rs. 2/- each)                                                                                                |                                       |                                    |                                       |
|         | 1. Basic (not annualised)                                                                                                           | 2.84                                  | 4.43                               | 1.36                                  |
|         | 2. Diluted (not annualised)                                                                                                         | 2.84                                  | 4.42                               | 1.36                                  |

**Notes:**

- The above results were reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 06 May 2021.
- The group operates only in one segment, i.e. "Process and Project Engineering".
- The Standalone audited financial results for the quarter and year ended 31 March 2021 are summarized below:

| Sr. No. | Particulars                                                                                                                         | Quarter ended 31 March 2021 (Audited) | Year ended 31 March 2021 (Audited) | Quarter ended 31 March 2020 (Audited) |
|---------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|------------------------------------|---------------------------------------|
| a       | Total income from operations                                                                                                        | 499.22                                | 1,088.54                           | 244.17                                |
| b       | Net profit for the period after tax                                                                                                 | 51.40                                 | 71.25                              | 14.25                                 |
| c       | Total comprehensive income for the period [comprising profit for the period (after tax) and other comprehensive income (after tax)] | 51.65                                 | 72.23                              | 14.12                                 |
| d       | Earnings per share (of Rs. 2/- each)                                                                                                |                                       |                                    |                                       |
|         | 1. Basic (not annualised)                                                                                                           | 2.81                                  | 3.89                               | 0.78                                  |
|         | 2. Diluted (not annualised)                                                                                                         | 2.80                                  | 3.89                               | 0.78                                  |

4 The above is an extract of the detailed format of Financial Results for the quarter and year ended 31 March 2021 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015 and SEBI circular no. CIR/CFD/FAC/62/2016 dated 5th July 2016. The full format of the Financial Results is available on the Stock Exchange websites at [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's website at [www.praj.net](http://www.praj.net)

**Place : Pune**  
**Date : 06 May 2021**

**SHISHIR JOSHIPURA**  
**CEO AND MANAGING DIRECTOR**  
**DIN: 00574970**



**- पुणे महानगरपालिका -**  
**निविदा प्रक्रिया कक्ष - आरोग्य विभाग**  
**निविदा जाहिरात-नवीन कामे**  
निविदा विक्री कालावधी दिनांक :- ६/०५/२०२१ ते १४/०५/२०२१ दुपारी : २.३० पर्यंत  
निविदा स्वीकृती दिनांक :- ६/०५/२०२१ ते १४/०५/२०२१ दुपारी : २.३० पर्यंत  
तांत्रिक निविदा उघडणे प्रक्रिया दिनांक :- १५/०५/२०२१, दुपारी ३.०० वाता.

| निविदा क्र.                          | खात्याचे नाव | कामाचे नाव                                                                      | निविदा संच किंमत रु. | अंदाजित पूर्वांगणित रक्कम रु. | बयाणा रक्कम रु. | कामाची मुदत | निविदाविषयक जबाबदार व्यक्तीचे नाव व दूरध्वनी क्रमांक |
|--------------------------------------|--------------|---------------------------------------------------------------------------------|----------------------|-------------------------------|-----------------|-------------|------------------------------------------------------|
| पी.एम.सी./आरोग्य/ सीएमएस/ ३ /२०२१-२२ | आरोग्य विभाग | पुणे मनषाचे सर्व दवाखाने, रुग्णालये व प्रसूतिगृहांसाठी क्षान देश लस खरेदी करणे. | ६,०७९/-              | ७२,००,०००/-                   | ७२,०००/-        | १२ महिने    | श्री. रहूल वडाणे<br>९८८११०६९६                        |

अ) पुणे म.न.पा.ची वरील कामे ही अनुषंगी/ मनषा मान्यताप्राप्त/ शासन मान्यताप्राप्त ठेकेदाराकडून(कामासाठीच्या पूर्वांगजता अटी टेंडर सेटमध्ये नमूद केल्यानुसार) करून घ्यावयाची आहेत.

ब) सदर कामाबाबत निविदा अटी, शर्ती इ. बाबतचा सर्व तपशील निविदा संचामध्ये नमूद केला असून, सदर कामाचे निविदा संच [www.mahatenders.gov.in](http://www.mahatenders.gov.in) या वेबसाईटवर पाहण्यासाठी उपलब्ध आहे. निविदा संचाची विक्री व स्वीकृती सदर वेबसाईटवरून फक्त ऑनलाईन पद्धतीने करण्यात येत असून, सर्व निविदा देताना पाकिट पद्धतीने मागविण्यात येत आहेत.

क) निविदा विक्रीच्या शेवटच्या दिवशी निविदा संच प्राप्त न झाल्यास व स्वीकृतीच्या शेवटच्या दिवशी ऑनलाईन सादरीकरण न झाल्यास याची सर्वस्वी जबाबदार टेंडरदातची राहिल.

ड) सदरची ई-निविदा प्रणाली वापरबाबत काही अडचण निर्माण झाल्यास NIC चाचेकडील ई-मेल [support.eproc.@nic.in](mailto:support.eproc.@nic.in) अथवा Help Desk Number 0120-4200462, 0120-4001005, 0120-6277787 निविदा या दूरध्वनीवर संपर्क साधवा.

ई) कोणतेही कारण न देता निविदा पूर्णतः किंवा अंशतः मंजूर नामंजूर करण्याचा अधिकार मा